

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 968 of 2020**

**IN THE MATTER OF:**

**M/s Agarwal Veneers**

**...Appellant**

**Versus**

**Fundtonic Service Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Rohit Amit Sthalekar, Mr. Ashish Choudhury, Ms. Shweta Busar, Advocates.**

**For Respondent: None.**

**O R D E R**  
**(Virtual Mode)**

**23.03.2021** Learned Counsel for the Appellant is present. Nobody appeared on behalf of the Respondent neither the order dated 05.03.2021 is complied with.

Learned Counsel for the Respondent is directed to file Reply Affidavit latest by 01.04.2021. Rejoinder may be filed by the Appellant.

Parties may file short Written Submissions not exceeding three pages along with supported by relevant case law, latest by 01.04.2021.

List the Appeal 'For Admission (After Notice)' on **13<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**